

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-50/2020**

Mr. Karan @ Akshay Govekar ... Petitioner

Versus

State of Goa & Ors. ... Respondents

Mr. G. Agni, Advocate for the Petitioner.

Mr. G. Nagvenkar h/f Mr. P. Faldessai, Additional Public Prosecutor
for the State.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 5th October, 2020

P. C.:

Heard Mr. Agni for the Petitioner.

2. We grant Rule. Mr. Nagvenkar, learned Additional Public
Prosecutor waives service of Rule on behalf of the respondents.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.